

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

Original Application No. 290/00269/14 with MA No. 290/00456/14

Jodhpur, this the 6th day of April, 2016

CORAM

Hon'ble Dr. K.B.Suresh, Judicial Member

Hon'ble Ms Praveen Mahajan, Admn. Member

Kheta Ram S/o Shri Ram, Aged about 41 years, R/o Vill + Post – Ramasar Ka Kaun, District – Barmer. (Office Address :- worked as EDDA under Respondent No. 4).

.....Applicant

By Advocate: Mr S.P. Singh

Versus

1. Union of India through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Tar Bhawan, New Delhi.
2. The Chief Post Master General, Rajasthan Circle, Jaipur-302007.
3. The Post Master General, Western Region, Jodhpur.
4. Superintendent of Post Offices, Barmer Division, Barmer.
5. Inspector of Post, (C Sub Division), Barmer – 344 001.

.....Respondents

By Advocate : Mr K.S. Yadav.

ORDER (Oral)

Per Dr K.B. Suresh

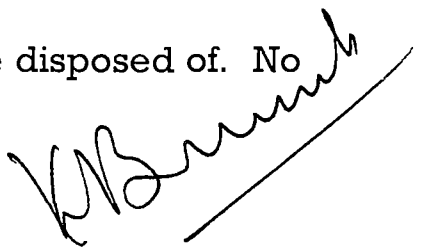
Heard.

2. Apparently the applicant had been working almost continuously from 1999 onwards. It is claimed that he had just

appears that he has been doing full time service there and there was no other proposal to remove him. Therefore, we remit the matter back to the respondents to reconsider the issue and pass an appropriate speaking order and the applicant can challenge the appropriate speaking order by another OA if the order is against him. We will also give him a breathing time of 02 months and till the matter is reconsidered and two months thereafter the notification will be kept in abeyance. The reconsideration is to be made in terms of Uma Devi's judgment of the Hon'ble Apex Court.

3. In terms of above directions, OA & MA are disposed of. No costs.


[Praveen Mahajan]
Administrative Member


[Dr. K.B. Suresh]
Judicial Member

Ss/-